

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.831/2014

Tuesday, this the 28th day of February 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Indian Telecom Service Association
(through its General Secretary)
Shri Harsh Vardhan Singh
Room No.511, BSNL Corporate Office
Janpath, New Delhi – 1
2. Shri Jaswant Dabi & ors.
Jt. GS ITSA, Room No.816
BSNL Corporate Office,
Janpath, New Delhi – 1

..Applicants

(Mr. Subodh Kaushik, Advocate for Mr. V S R Krishna, Advocate)

Versus

Union of India through

1. The Secretary
Department of Telecommunications
Govt. of India, Sanchar Bhawan, New Delhi
2. The Chairman & Managing Director
Bharat Sanchar Nigam Ltd.
BSNL Corporate office, Janpath, New Delhi

..Respondents

(Mr. Pradeep Kumar Mathur, Advocate)

O R D E R (ORAL)

Justice Permod Kohli:

Learned proxy counsel for applicants seeks to withdraw this O.A.

Dismissed as withdrawn.

**(K.N. Shrivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

February 28, 2017
/sunil/

